

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2447

ANSWERED ON:27.08.2012

ENCROACHMENT ON FOREST LAND

Chanabasappa Shri Udasi Shivkumar;Vishwanath Shri Adagur H

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has noticed that a large tracts of forest land have been encroached upon by various sources including industrial houses and individuals in various States of the country;
- (b) if so, whether the Government has made any proper assessment of situation;
- (c) if so, the details of land thus alienated by encroachment, State-wise;
- (d) whether the Government has taken/proposed to take any action to retrieve the encroached land; and
- (e) if so, the details thereof and steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) The matter of encroachment of forest land is dealt with by the respective State Governments. Information about encroachment of large tracts of forest land by various sources including industrial houses and individuals in various states in the country is not collected at the level of this Ministry. The State Governments take action as per law to retrieve the encroached forest land. However, state-wise information on the area of forest under encroachment as in the year 2010-11 available in this Ministry is annexed.